

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 358/2014  
CA NO.

CORAM

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President



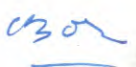
SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Navshiv Retail Pvt. Ltd.V/s Delmos Aviation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391(2)&394


S.NO.      NAME      DESIGNATION      REPRESENTATION      SIGNATURE


1.	Adv. Anjali Sharma	—	Petitioners.	
2.	CHETANA KANDPAL	Company Prosecutor	op/ OL, Delhi Chetana	
3.	C. Balooni	Company Inventor	F.R.D (NR)	

ORDER

Learned counsel for the petitioner seeks and is granted two weeks time to file all the papers including the report of Regional Director and Official Liquidator along with annexures, if any. The needful shall be done within two weeks.

List on 21.04.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (J)